

(b) if so, the progress made in this regard ; and

(c) when the decision is likely to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). Air-India has reserved two delivery positions for the Anglo-French Concorde. No decision has yet been taken on the purchase of the aircraft, and developments in this field are being watched.

Statehood for Himachal Pradesh

*432. SHRI PREM CHAND VERMA :
SHRI S. M. KRISHNA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any progress has been made on the assurance given by the Minister of State in the Ministry of Home Affairs at the time of discussion in the 7th Session of Fourth Lok Sabha on the Private Member Resolution proposing Statehood for Himachal Pradesh ;

(b) whether any joint meeting was held with the representatives of Himachal Pradesh (including M. Ps.) and the Himachal Pradesh Government and if so, what was the result of such consultations, if not, the reasons therefor ; and

(c) whether the question of awarding Statehood to Himachal Pradesh is under active consideration of the Government and if so, when a decision is likely to be reached ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A study of the financial position of Himachal Pradesh has been undertaken. After the study has been completed, it is proposed to discuss the question of financial viability of the Union Territory of Himachal Pradesh with the representatives of Himachal Pradesh Government in the first instance. Until this is done, it will not be possible to say as to whether Himachal Pradesh is financial viable or not.

Muslim Majority District in Kerala

*433. SHRI YAJNA DATT SHARMA :
SHRI JAI SINGH :

SHRI HARDAYAL DEVGUN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Muslim majority District of Malappuram on the demand of the Kerala Muslim League has been formed ;

(b) whether it is a fact that those behind this move are the persons who in the past had pro-Pakistani feelings and had preached communal and separatist tendencies in the Indian politics ;

(c) whether it is also a fact with the opening of an airport at Kun dotti, 30 K. M. from Calicut, Pakistan will have easy contact by air and sea with muslim majority areas in the South ;

(d) whether the Central Government have drawn Kerala Chief Minister's attention to such dangers and the communal tension which is likely to increase, specially when it is against the resolution of the National Integration Council ; and

(e) if so, Kerala Chief Minister's reaction thereto and whether Government would lay the correspondence in this regard on the Table and if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). The state Government have intimated that the district of Malappuram has been formed purely on administrative considerations.

(c) Attention is invited to the answer to Lok Sabha Starred Question No. 44, dated 19th February, 1969.

(d) The formation of districts is within the competence of state governments. No communication was addressed to the State Chief Minister in connection with the formation of Malappuram district.

(e) Does not arise.

दिल्ली में कालेजों की प्रथम व्यवस्था

*434. श्री सुरज मान :

श्री जगन्नाथ राव बोली :

श्री अटल बिहारी वाजपेयी :

श्री वृज भूषण शर्मा :

श्री राम गोपाल शालवाले :

श्री रणजीत सिंह :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिल्ली के मुख्य कार्यकारी पार्षद के इस आशय के वक्तव्य की ओर दिलाया गया है कि विधि विशेषज्ञों की राय के अनुसार दिल्ली प्रशासन के कालेज दिल्ली प्रशासन के नियंत्रणाधीन होने चाहिये और इस बारे में दिल्ली विश्वविद्यालय द्वारा हाल ही में किये गये निर्णय पर पुनर्विचार किया जाना चाहिए ; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) दिल्ली के मुख्य कार्यकारी पार्षद ने अन्य बातों के साथ-साथ राष्ट्रपति को, जो दिल्ली विश्वविद्यालय के विजिटर हैं, "कालेजों और संस्थाओं" से संबंधित संविधि 30 में विश्वविद्यालय द्वारा सुझाए गए संशोधनों के विरुद्ध पत्र लिखा है और अनुरोध किया है कि विजिटर को संशोधन के संबंध में अपनी सहमति रोक लेनी चाहिए।

(ख) मामला विचाराधीन है।

Development of Road Transport in Chhota-nagpur and Santhal Parganas

*435 SHRI KARTIK ORAON : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware of deplorable condition of the road transport in Chhotanagpur and Santhal Parganas due to neglect by the State Government ;

(b) whether the Central Government would find it expedient to develop this most backward area ; and

(c) if so, whether the Central Government would earmark certain specified sum for the development of road transport in this area ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHURAMAIAH) : (a) to (c). Since the executive responsibility in respect of road transport vests in the State Governments, the development of transport facilities in the areas mentioned in the Question essentially concerns the Government of Bihar. The information required is being obtained from them and will be laid on the table of the Sabha, when received.

अन्वमान तथा अन्य द्वीपों में राष्ट्र विरोधी गतिविधियां

*436. श्री श्रीम प्रकाश त्यागी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस तथ्य की जानकारी है कि भारत में राष्ट्र-विरोधी तत्वों ने लक्का-दोव, अन्वमान और निकोबार तथा अन्य द्वीपों को अपनी गतिविधियों का केन्द्र बनाने का निर्णय किया है और वे इन स्थानों पर बड़ी संख्या में जा रहे हैं ;

(ख) यदि हां, तो उक्त द्वीपों में सुरक्षा के लिए क्या प्रबन्ध किये हैं ;

(ग) उन द्वीपों की कुल संख्या कितनी है ; और

(घ) कितने द्वीपों में सुरक्षा चौकियां स्थापित की गई हैं ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :

(क) सरकार के पास ऐसी कोई सूचना नहीं है।

(ख) फिर भी सरकार ने इन द्वीपों की सुरक्षा के लिए पर्याप्त प्रबन्ध किये हैं और समय-समय पर उनका पुनरीक्षण करती रहती है।

(ग) नौसेना जलसर्वेक्षण कार्यालय द्वारा द्वीपों का एक प्राथिकृत सर्वेक्षण किया जा रहा है। वर्तमान में उपलब्ध सूचना के अनुसार प्रश्न के भाग (क) में उल्लिखित द्वीपों की कुल संख्या प्रवाल-मिति, बाजू तटों इत्यादि को छोड़कर 371 है।